COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 176 OF 2016 APPEAL NO. 177 OF 2016

Dated: 12th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamil Nadu Spinning Mills Association Vs. Tamil Nadu Electricity Regulatory Commission & Ors.			Appellant(s)
			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Kumar Mihir	
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R.1	
		Mr. S. Vallinayagam for R.2 & 3	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson